

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 650 of 2019**

**IN THE MATTER OF:**

**Alchemist Asset Reconstruction  
Company Limited**

**...Appellant**

**Versus**

**Sima Hotels & Resorts Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Abhijeet Sinha and Ms. Gayatri Gulati,  
Advocates**

**For Respondent : Mr. Manoj Munshi and Ms. Pragati Bansal, Advocates**

**ORDER**

**04.09.2019** Mr. Manoj Munshi, learned counsel appears on behalf of the Respondent but we find that he is not well. For the said reason, we adjourn the appeal.

Post the appeal 'for orders' on **11<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/sk